

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.08.2025

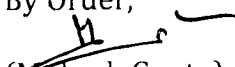
ORDER NO. 147 of 2025

Hon'ble President is pleased to partially modify the roster order no. 104 of 2025 for **CESTAT, Kolkata** from **25.08.2025 to 29.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 25.08.2025 to 29.08.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. If the Hon'ble Member (Judicial) is on leave/tour, Mr. R. Muralidhar, Hon'ble Member (Judicial) will sit in the Division Bench.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar